

**No. L-7/ 1(1)2009- - CERC
CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

- 1. Dr. Pramod Deo, Chairperson,**
- 2. Shri R. Krishnamoorthy, Member**
- 3. Shri S Jyaraman, Member**
- 4. Shri V.S. Verma, Member**
- 5. Shri Rakesh Nath, Member (EO)**

In the mater of

The Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009.

ORDER

The Commission had published draft of the Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009.to invite comments/suggestions/objections from the stakeholders through public notice dated 2.3.2009.

2. The views of the stakeholders received in response to the above public notice have been considered very carefully. We direct that the Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009, as per the notification placed below be published in the Official Gazette. We shall separately indicate our reasons for the decisions on the responses received.

Sd/=	Sd/=	Sd/=	Sd/=	Sd/=
(Rakesh Nath) Member	(V.S. Verma) Member	(S. Jayaraman) Member	(R. Krishnamoorthy) Member	(Dr. Pramod Deo) Chairperson

New Delhi, dated 7th August 2009